

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1236/2015

CHAIN SUKH GOLE

Appellant(s)

VERSUS

REGISTRAR HIGH COURT OF JUDICATURE AT ALLAHABAD & ORS.Respondent(s)

(Please list Office report for directions in Crl. Appeal No.2201 and 2202 of 2017 only)

WITH

Cr1.A. No. 2202/2017 (II)

Cr1.A. No. 2201/2017 (II)

Date : 06-12-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
[IN CHAMBER]

For Appellant(s)

Mr. Debasis Misra, AOR
Ms. Sushmitra Tripathi, Adv

For Respondent(s)

Mr. Sunny Choudhary, AOR
Mr. Ajay Vikram Singh, AOR
Mr. Abhishek Chaudhary, AOR
Ms. Priyanka Singh, Adv
Mr. Akash Kapoor, Adv
Mr. Kamlesh Anand, Adv

UPON hearing the counsel the Court made the following
O R D E

Counsel for the appellant states that he has filed vakalatnama on behalf of Mr. Khalid Ahmad, Adv on 13.12.2019. Registry to examine and place on record.

(MANASWINI DEVI SHARMA)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
BRANCH OFFICER